GOVERNMENT OF MEGHALAYA HEALTH & FAMILY WELFARE DEPARTMENT

No.Health.118/2020/10,

Dated Shillong, the 1st June, 2020.

ORDER

In view of the pandemic situation arising out of the COVID-19 and in easing the lockdown, the following protocols post relaxation is notified for conduct of shop keepers during the COVID-19 Pandemic:-

HEALTH PROTOCOL FOR SHOPKEEPERS

General protocol for all shopkeepers

- 1. All shopkeepers/staff-members will have to compulsorily wear face masks during operation of business / shop. Mask should be worn in a correct manner and not removed while talking.
- 2. Shopkeepers should compulsorily follow social distancing while conduct of business.
- 3. Shopkeepers must ensure that customers coming to their shops should wear a face mask and maintain social distancing.

Additional protocol for shopkeepers of medium- and large-sized standalone shops

In addition to the general protocol, following are the guidelines for shopkeepers of medium- and large-sized standalone shops:

- 1. Shopkeepers must provide hand sanitizers at the entrance.
- 2. Shopkeepers must ensure that there is minimum 1-2 meter distance among customers as well as the staff members inside the shop.
- 3. Shopkeepers must ensure that not more than 5 persons are inside the shop.
- 4. For those items that need to be checked before buying, shopkeepers should ensure that customers sanitize their hands before touching them. For example, in case of optical stores, it is advised that frames once tried should be sanitized before they are placed back.
- 5. Frequent sanitization of the entire shop and especially points that frequently come into contact with humans, for example door handles/knobs, should be ensured.

(Sd/-M.N.Nampui,IAS)
Secretary to the Government of Meghalaya,
Health&Family welfare Department

Memo No.No.Health.118/2020/10-A

Copy to:-

1. The Secretary to the Governor of Meghalaya, Shillong for kind information of Governor.

- 2. The Private Secretary to Chief Minister, Meghalaya, Shillong for kind information of Chief Minster.
- 3. The Private Secretary to Deputy Chief Minister, Meghalaya, Shillong for kind information of Deputy Chief Minister.
- 4. The Private Secretary to Health Minister, Meghalaya, Shillong for kind information of Health Minister.
- 5. Private Secretaries to all Ministers, Meghalaya, Shillong for kind of Minister.
- 6. Private Secretary to Chief Secretary for kind information of the Chief Secretary.
- 7. The Additional Chief Secretaries/Principal Secretaries/Commissioners & Secretaries/Secretaries of all the Department, Government of Meghalaya.
- 8. Mission Director, National Health Mission, Meghalaya, Shillong.
- 9. Director of Health Services (MI)/(MCH &FW)/(Research), Meghalaya, Shillong.
- 10. Director of Information & Public Relation for wide circulation in the Print/Electronic media of the State.
- 11. The Director General of Police, Meghalaya, Shillong.
- 12. Deputy Commissioners,

East Khasi Hills, Shillong/West Khasi Hills, Nongstoin/Ri-Bhoi District, Nongpoh/ West Jaintia Hills District, Jowai/ West Garo Hills District, Tura/ East Garo Hills District, Williamnagar/ South Garo Hills District, Baghmara / North Garo Hills District, Resubelpara/ South West Garo Hills District, Ampati/ East Jaintia Hills District, Khliehriat/South West Khasi Hills District, Mawkyrwat.

- 13. The Joint Director of Health Services (MCH & FW) I/c IDSP, Meghalaya, Shillong.
- 14. District Medical & Health Officer,

East Khasi Hills, Shillong/West Khasi Hills, Nongstoin/Ri-Bhoi District, Nongpoh/ West Jaintia Hills District, Jowai/ West Garo Hills District, Tura/ East Garo Hills District, Williamnagar/ South Garo Hills District, Baghmara / North Garo Hills District, Resubelpara/ South West Garo Hills District, Ampati/ East Jaintia Hills District, Khliehriat/South West Khasi Hills District, Mawkyrwat

By Orders, etc.

Joint Secretary to the Government of Meghalaya Health & Family Welfare Department.

Dated: Shillong, the 1st June 2020